

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.07.2019

ORDER NO. 143 of 2019

Hon'ble President is pleased to modify the roster order no. 91 of 2018 for the period **15/07/2019 to 19/07/2019** for **CESTAT, Allahabad** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Sh. Dilip Gupta, President and Hon'ble Sh. Anil G. Shakkarwar, Member (Technical)	From 15/07/2019 to 19/07/2019	All matters represented by Lakshmikumaran and Sridharan alongwith other matters listed during this period.

Note:

1. Whenever any Member of a Division Bench is not available, the other Member will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench the adjourned dates of listed matters will be uploaded in the website.
3. The adjourned dates will be available on the website www.cestatnew.gov.in in the link "Daily orders" or "Court Proceedings".

By order,



(Bineesh Kumar K.S.)

Registrar

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Dy. Registrar